

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 07.06.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	CP (CAA) No.13/230/2024
<b>NAME OF THE COMPANY</b>	Pitti Castings Pvt Ltd (Amalgamating Co.1) and Pitti Rail and Engineering Components Ltd (Amalgamating Co.2) and Pitti Engineering Ltd (Amalgamated Co.)
<b>NAME OF THE PETITIONER(S)</b>	
<b>NAME OF THE RESPONDENT(S)</b>	
<b>UNDER SECTION</b>	u/s 230 of Companies Act

**ORDER**

**Present:** Ld. Counsel Ms. Moulshri Shrivastava for the Petitioner.

Mr. Vasantrao Meshram, Asst., Director from the OL Office.

Mr. Harsha Vardhan Reddy, Asst., Director from the RD office.

Copy of the publication filed. For filing Report from the statutory authorities.

**Matter is adjourned to 02.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**